- (c) whether Air India would claim compensation from Boeing Company for delaying the delivery of aircrafts; and
- (d) if so, the amount of compensation worked out by the management of Air India?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. The delivery of 27 B787, which were due for delivery from September, 2008 to October, 2011, was delayed by Boeing due to production/design problems and various other reasons.

(c) and (d) Yes, Sir. Because of confidentiality Clause in the Purchase Agreement signed between Air India and Boeing, the quantum of compensation cannot be disclosed.

New airport at Jalgaon in Maharashtra

†487. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the construction work on the new airport at Jalgaon in Maharashtra has been completed;
 - (b) if so, the details thereof;
 - (c) if not, by when it would be completed; and
- (d) the details of the amount spent so far on the construction of the said airport?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (d) Yes, Sir. Construction work on Phase I of the new airport at Jalgaon in Maharashtra to facilitate operation of ATR-72 type of aircraft has been completed at a cost of Rs. 61 crores and the airport was formally commissioned on 23rd March, 2012.

Measures for boosting aviation sector

488. SHRI KANWAR DEEP SINGH:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether all airlines in the country are making losses except Indigo;

[†]Original notice of the question was received in Hindi.